

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## ADVERTISEMENT

**ADVERTISEMENT NO. 03 / TRANSLATOR/2010**

**LAST DATE: 31.08.2010.**

Applications are invited for **06 posts of Translator** (for translating the documents from Hindi to English) on the Establishment of High Court, Allahabad, in the pay scale of PB 2 Rs. 9300 – 34800 Grade Pay Rs. 4200 plus usual allowances against the following vacancies :

### NUMBER OF VACANCIES:

Category	No. of Posts of Translator
GENERAL	03
OTHER BACKWARD CLASS	01
SCHDEULED CASTE	02
SCHDEULED TRIBE	-
<b>TOTAL</b>	<b>06</b>

### RESERVATION:

The reservation for Scheduled Castes of U.P., Scheduled Tribes of U.P. and Other Backward Classes of U.P., Dependents of Freedom Fighters of U.P., Physically Handicapped, Ex-Army Personnel of U.P., Sportsmen of U.P. and Women candidate of U.P., shall be in accordance with the orders issued by the Chief Justice from time to time, having due regard to the order issued by the Governor from time to time on the subject.

### ESSENTIAL QUALIFICATIONS:

- (i) Must possess a Bachelor's Degree of a recognized University or the qualification recognized as equivalent thereto preferably with English and Hindi, both at Intermediate and Graduate Levels.
- (ii) Preference will be given to a candidate who holds a degree in Law from a University established/recognized by Law in India.
- (iii) Computer knowledge, i.e., Data Entry, Word Processing and Computer Operation.

### AGE:

A candidate for direct recruitment of Translator must have attained the minimum age of **21 years** and must not have attained the age of more than **35 years** on the 1st day of July of the year in which advertisement is published, i.e. 01.07.2010.

The maximum age limit shall, in the case of candidate of the Scheduled Castes, Scheduled Tribes, Dependents of Freedom Fighters and Backward classes, be **greater by five years**.

The relaxation of **3 years** for Ex-Servicemen in addition to the extent of their entire period of Military Services.

**SELECTION PROCEDURE:** Hon'ble Selection Committee will consider the criteria and norms for the selection.

**FEES:** Rs. 400/- for General Category & O.B.C. and Rs. 200/- for S.C./ S.T. candidates.

### HOW TO APPLY?

Application on plain and thick foolscap paper duly typed in format given below alongwith attested copy of High School Certificate in support of age and other Certificates and Testimonials in respect of Educational Qualification, Computer Knowledge alongwith a self addressed envelope bearing postage stamps worth Rs. 22/- and Examination Fees in the shape of Bank Draft/Banker's Cheque issued by Nationalized Bank payable in favour of "**Registrar General, High Court, Allahabad**", should be sent to The Registrar General, High Court, Allahabad by **Speed Post** or **Registered post with A.D.** Only.

**Dated-30.07.2010**

**REGISTRAR GENERAL**

## FORMAT OF APPLICATION

### HIGH COURT OF JUDICATURE AT ALLAHABAD

ADV. NO. 03 / TRANSLATOR/2010

NAME OF POST: TRANSLATOR

- 1.Name of Applicant \_\_\_\_\_  
(In CAPITAL letter)
- 2.Date of birth \_\_\_\_\_  
( in words and figures) \_\_\_\_\_
- 3.Sex Male/ Female \_\_\_\_\_
- 4.Nationality \_\_\_\_\_
- 5.Name of Father/ Husband \_\_\_\_\_
- 6.Present Postal Address \_\_\_\_\_
- 7.Permanent Address \_\_\_\_\_
- 8.Telephone No. / Mobile No. \_\_\_\_\_

Paste

Latest Coloured  
Passport size  
Photograph duly self  
signature and attested  
by  
Gazetted Officer

9.Educational Qualifications:

Name of Exam Passed Name of Board/ University	Name of Institution/ College	Year of Passing	Total Marks	Marks/ Obtained	Percentage of Marks obtained

10. Do you have knowledge of Data Entry, Word Processing and Computer Operation? \_\_\_\_\_
11. Are you married ? If so, do you have more than one spouse living or married a person having a spouse living?  
\_\_\_\_\_
12. Number and Date of Bank Draft/ Banker Cheque and Value.  
Number: \_\_\_\_\_ Amount: Rs. \_\_\_\_\_ Date: \_\_\_\_\_ Name of Bank: \_\_\_\_\_

**(To be filled by applicants of reserved category)**

13. (a) Write the category, if you belong to S.C./S.T./O.B.C. of State of U.P.
- (b) State of original residence
- (c) Write the category, if you belong to  
Dependent of Freedom Fighter (D.F.F.) or  
Physically Handicapped (P.H.) or women (W)  
Ex- Servicemen (E.S.M.) or Sports Person (S.P.)

**(SIGNATURE OF APPLICANT)**

**NOTE:**

1. Candidates should affix a latest coloured photograph in passport size with signature thereon duly attested by some Gazetted Officer at the place provided in the application form.
2. Candidates employed in Government Department/ Undertaking should send their applications form through proper channel.
3. The envelope containing application should be marked **“APPLICATION FOR THE POST OF TRANSLATOR”**.
4. Only one envelope shall contain only one application form. An envelope containing more than one application form, shall stand rejected.
5. Application will be rejected if photo is not pasted or Bank Draft/ Banker's Cheque is not attached or if attested copy of certificates are not attached with it, or if it is not signed by the applicant or if it is not sent through proper channel in case applicant is employed.
6. Applications received after last date will not be entertained and the Court will not be responsible for any postal delay. The applications, which are not completed in every respect, will be rejected out-right.
7. Information regarding candidates found eligible for the test shall be made available on the website of the Allahabad High Court at **“www.allahabadhighcourt.in”**.

**Dated-30.07.2010**

**REGISTRAR GENERAL**